

भारतीय दिवाला और शोधन अक्षमता बोर्ड
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
(Establishment Division)

File No.: Estt-15/14/2019-IBBI

Dated: 8th July, 2019

CORRIGENDUM-3

In the Invitation of Application for Empanelment for Platform for Distressed Assets dated 12th June, 2019, corrigenda dated 14th June, 2019 and 3rd July, 2019 thereof, modifications are issued to the following extent:

A. In Clause 7(B)(a):

FOR	READ
naveen.kapoor65@nic.in	anshul.agrawal05@ibbi.gov.in

B. In Clause 7(B)(b):

FOR	READ
naveen.kapoor65@nic.in	anshul.agrawal05@ibbi.gov.in

Sd/-

(Anshul Agrawal)

Assistant Manager